

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

12. I.A. 3609/2022

In

C.P.(IB)-740(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: SAI YOUTHS AGRO PRODUCTS PRIVATE LIMITED

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 3609/2022

None appeared for the Petitioner nor hard copy of the above application is available with this Bench.

Applicant, Registry and the court officer of this bench shall ensure the availability of hard copy before the next date of hearing.

List this matter on **27.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)